

MSTR/D4.No-881

20/11/14

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART-II, SECTION 3, SUB-SECTION (ii)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
Department of Revenue
(CENTRAL BOARD OF DIRECT TAXES)
(Income-tax)

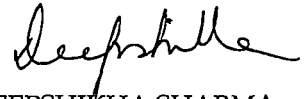
CORRIGENDUM

New Delhi, dated the 20th November, 2014

S.O.....(E) _____ In the notification of the Government of India, Ministry of Finance, Department of Revenue, Central Board of Direct Taxes, number S.O. 2915(E), dated the 13th November, 2014, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), dated the 13th November, 2014, in Schedule-II,

- (i) in column 4 in item (v), for "Mumbai-2" read "Mumbai-4";
(ii) in column 4 in item (vii), for "Mumbai-4" read "Mumbai-2".

[Notification No. 72/2014. F. No. 187/37/2014 (ITA.I)]



DEEPSHIKHA SHARMA
Director to the Government of India

To
The Manager
Government of India Press
Ring Road, Mayapuri Industrial Area (Near Rajouri Garden), New Delhi.

Slens
L
24/11/14

[भारत के राजपत्र असाधारण, के भाग-II खंड 3, उपखंड (ii) में प्रकाशनार्थ]

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग
केन्द्रीय प्रत्यक्ष कर बोर्ड
आयकर विभाग

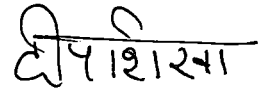
शुद्धिपत्र

नई दिल्ली, दिनांक: 20 नवम्बर, 2014

का.आ. (अ)- भारत सरकार, वित्त मंत्रालय, राजस्व विभाग, केन्द्रीय प्रत्यक्ष कर बोर्ड की अधिसूचना संख्या क.अ. 2915(अ), दिनांक 13 नवम्बर, 2014, जिसे भारत के राजपत्र असाधारण, के भाग-II खंड 3, उपखंड (ii) में दिनांक 13 नवम्बर, 2014 को प्रकाशित किया गया था, की अनुसूची-II में-

- (i) कॉलम (4) में, मद (v) से "मुम्बई-2" के स्थान पर "मुम्बई-4" पढ़े।
- (ii) कॉलम (4) में, मद (vii) से "मुम्बई-4" के स्थान पर "मुम्बई-2" पढ़े।

[अधिसूचना संख्या 72/2014.फा.सं.187/37/2014(आईटीए.1)]



(दीपशिखा शर्मा)

निदेशक, भारत सरकार

सेवा में,

प्रबंधक, भारत सरकार मुद्रणालय
रिंग रोड, मायापुरी औद्योगिक क्षेत्र
(निकट राजौरी गार्डन), नई दिल्ली।